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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 1715/2022 & CM APPLs. 4971/2022, 23803/2022, 23804/2022, 27988/2022, 32838/2022.

RANAJI GANGULY

..... Petitioner

Through: Mr. Praveen Mishra, Ms. Anjani

Kumar Mishra, Mr. Hardeep Kaur,

Advocates.

versus

STATE (GOVT. OF NCT ) OF DELHI AND ORS..... Respondents Through: Mr. Rishab Raj Jain, SC for R-3.

**CORAM:** 

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER 04.10.2023

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List the petition in the category of "For Hearing" matters on 10.01.2024.

PRATEEK JALAN, J

**OCTOBER 4, 2023** 

"Bhupi"/